

NATIONAL COMPANY LAW TRIBUNAL  
MUMBAI BENCH, MUMBAI

T.C.P No.109/(MAH)/2014  
CA No.

CORAM:

Present: SHRI M. K. SHRAWAT  
MEMBER (J)

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING OF MUMBAI BENCH OF  
THE NATIONAL COMPANY LAW TRIBUNAL ON 19.09.2016

NAME OF THE PARTIES: M/s. Stride Infracon Pvt. Ltd.

V/s.

M/s. Wildoak Infrastructure and Projects Pvt. Ltd.

SECTION OF THE COMPANIES ACT: 397/398 of the Companies Act 1956  
and 241/242 of the Companies Act, 2013.

| S. No. | NAME              | DESIGNATION         | SIGNATURE    |
|--------|-------------------|---------------------|--------------|
| ⑦      | Adv Yadav pr      | adv for petitioner  | yadavpr      |
|        | Adv. Mayur Shetty | Adv. for respondent | Mayur Shetty |

Order

C.P. No. 109/397-398/CLB/MAH/2014

1. Both the sides are present.
2. Ld. Advocate for the Petitioner is seeking time. This Petition is pending since long and it appears that none of the side is serious in disposal of C.P (s). Under the circumstances considering the past record this C.P., it shall be decided on merits on the next hearing.
3. Next date of hearing is fixed on 21.10.2016 duly communicated to both the sides in the open court.

sd/-

Dated: 19.09.2016

Shri M.K. Shrawat  
Member (Judicial)